

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.2520/2016

New Delhi, this the 19th day of September, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. A.K.Bishnoi, Member (A)**

Balbir
Aged 38 years
S/o Shri Chandan
Working as Field Attendant in AIIMS
New Delhi
R/o Village Chaprala, Tesh. Palwal
Distt. Palwal (Haryana). ... Applicant

(By Advocate :Shri Yogesh Sharma)

Versus

1. All India Institute of Medical Sciences (AIIMS)
Through its Director, Ansari Nagar
New Delhi – 110 029.
2. The Administrative Officer
Recruitment Cell
All India Institute of Medical Sciences
Ansari Nagar, New Delhi – 110 029. ...Respondents

(By Advocate :Shri R.V.Rateria for Shri K.P.Gautam for AIIMS)

ORDER (ORAL)

Hon'ble Mr. S.N. Terdal, Member (J)

Heard Shri Yogesh Sharma, counsel for the applicant and
Shri R.V.Rateria, proxy counsel for respondents.

2. Counsel for the applicant submits that his representation dated 11.04.2016 be directed to be considered by the

respondents and OA be disposed of. Accordingly, the OA disposed of with a direction to the respondents to dispose of the representation dated 11.04.2016 by passing a reasoned and speaking order within two months from the date of receipt of a certified copy of this order. No order as to costs.

(A.K.Bishnoi)
Member (A)

(S.N. Terdal)
Member (J)

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